

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 2580
ANSWERED ON 02.08.2022

ELECTRIC VEHICLE POLICY

**2580. SHRI CHANDRA SEKHAR SAHU:
DR. PRITAM GOPINATHRAO MUNDE:
SHRI GIRISH BHALCHANDRA BAPAT:
SHRI RAHUL RAMESH SHEWALE:**

Will the Minister of HEAVY INDUSTRIES भारी उद्योग मंत्री be pleased to state:

- (a) whether the Union Government proposes any strategies to encourage the use of Electric Vehicles (EVs) across the country and if so, the details in this regard;
- (b) the names of the States which have so far approved the Electric Vehicle Policy;
- (c) whether it is a fact that the incentives for the use of EVs are varied from State-to-State in the country and if so, the details thereof and the reasons therefor;
- (d) whether the Union Government proposes to take any steps to set up charging infrastructure for EVs in various States particularly in Odisha and Mumbai, Pune in Maharashtra and if so, the details in this regard; and
- (e) the details of charging stations already set up/ to be set up so far in Odisha, Mumbai, Maharashtra and Pune for electric vehicles, location-wise?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES
(SHRI KRISHAN PAL GURJAR)

(a): Sir, in order to encourage the use of Electric Vehicles (EVs) across the country, the Government launched the Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India (FAME India) Scheme in 2015 and presently Phase-II of FAME India Scheme is being implemented on PAN India basis for a period of 5 years w.e.f. 01st April, 2019 with a total budgetary support of Rs. 10,000 crores. This phase focusses on supporting electrification of public & shared transportation and aims to support, through subsidies, 7090 e-Buses, 5 lakh e-3 Wheelers, 55000 e-4 Wheeler Passenger Cars and 10 lakh e- 2 Wheelers. In addition, creation of charging infrastructure is also supported to address range anxiety among users of electric vehicles.

Further, following steps have been taken by the Government for adoption of electric vehicles in the country:

- i. The demand incentive for electric two wheelers has been increased to Rs. 15,000/KWh from Rs. 10,000/KWh with an increase in cap from 20% to 40% of the cost of vehicle from 11th June, 2021, thus enabling cost of Electric two wheelers at par with that of ICE two wheeler vehicles.

- ii. The Government on 12th May, 2021 approved a Production Linked Incentive (PLI) scheme for manufacturing of Advanced Chemistry Cell (ACC) in the country in order to bring down prices of battery in the country. Drop in battery price will result in cost reduction of electric vehicles.
- iii. Electric Vehicles are also incentivised under Production Linked Incentive (PLI) scheme for Automobile and Auto Components, which was approved on 15th September 2021 with a budgetary outlay of Rs. 25,938 crore for a period of five years.
- iv. GST on electric vehicles has been reduced from 12% to 5%; GST on chargers/ charging stations for electric vehicles has been reduced from 18% to 5%.
- v. Ministry of Road Transport & Highways (MoRTH) announced that battery-operated vehicles will be given green license plates and be exempted from permit requirements.
- vi. MoRTH issued a notification advising states to waive road tax on EVs, which in turn will help reduce the initial cost of EVs.

(b): Yes Sir, eighteen states (Andhra Pradesh, Delhi, Karnataka, Kerala, Maharashtra, Tamil Nadu, Telangana, Haryana, Uttar Pradesh, Madhya Pradesh, Odisha, Rajasthan, Gujarat, Assam, Goa, Meghalaya, West Bengal and Uttarakhand) have approved/ notified/ formulated dedicated EV policies for promotion of electric vehicles.

(c): No Sir, under FAME-India Scheme phase-II, the incentive is linked to battery capacity i.e. Rs. 10,000/KWh for e-3W and e-4W with a cap 20% of the cost of vehicle. Further, the incentive/ subsidies for e-2W has been increased to Rs. 15,000/KWh from Rs. 10,000/KWh with an increase in cap from 20% to 40% of the cost of vehicle w.e.f. 11th June, 2021.

(d) & (e): Sir, to facilitate the establishment of Charging Infrastructure for Electric Vehicles following actions have been taken by the Government of India:

- I. FAME-India Scheme: Ministry of Heavy Industries (MHI) has launched Phase-II of FAME India Scheme which provides for INR 1000 Crores for installation of Charging Infrastructure for Electric Vehicles.
- II. Grid Connectivity and Safety regulations: Central Electricity Authority (CEA) has issued amendments in the regulations regarding Technical Standards pertaining to Grid Connectivity and Safety of supply for Charging Stations.
- III. Guidelines and Standards: Revised consolidated Guidelines and Standards for Charging Infrastructure for Electric Vehicles were issued by Ministry of Power vide MoP Communication No. 12/2/2018-EV (Comp No. 244347) on 14.01.2022.
- IV. Central Nodal Agency: Bureau of Energy Efficiency (BEE) has been selected as the Central Nodal Agency (CNA) under the provisions of Guidelines issued on 01.10.2019.
- V. Go Electric Campaign: Ministry of Power along with Ministry of Road Transport and Highways, Ministry of Heavy Industries and NITI Aayog has launched a nationwide “Go Electric” Campaign on 19.02.2021 to educate the general public on the benefits of e-mobility, inform the potential EV owners about the Government incentives for EV adoption, generate curiosity and transform the same into demand.

The Ministry of Heavy Industries had sanctioned 520 Charging Stations/ Infrastructure under the Phase-I of FAME India Scheme. Further, this Ministry has also sanctioned 2,877 Electric Vehicle Charging Stations in 68 cities across 25 States/UTs and 1576 charging stations across 9 Expressways and 16 Highways under Phase II of FAME India Scheme. Under FAME India Scheme I & II, a total of 532 charging stations have been installed as on 15th July, 2022 (479 FAME-I and 53 under FAME-II). Ministry of Petroleum and Natural Gas (MoPNG) has informed that Oil Marketing Companies (OMCs) as on 01.07.2022 established 3448 electric vehicle charging stations at their Retail Outlets (ROs). The details are given at **ANNEXURE**.

ANNEXURE

Electric vehicle charging stations operationalised by Oil Marketing Companies (OMCs) at their Retail Outlets (ROs) as on 01.07.2022

State/UT	No of RO's where EV Charging Facility available
Andaman & Nicobar	2
Andhra Pradesh	191
Arunachal Pradesh	9
Assam	61
Bihar	87
Chandigarh	14
Chhattisgarh	115
Delhi	75
Goa	31
Gujarat	219
Haryana	199
Himachal Pradesh	33
Jharkhand	47
J&K UT	26
Karnataka	250
Kerala	102
Lakshadweep	1
Madhya Pradesh	242
Maharashtra	183
Manipur	16
Meghalaya	8
Nagaland	6
Odisha	118
Pondicherry	3
Punjab	125
Rajasthan	281
Tamil Nadu	235
Telangana	224
Tripura	16
Dadra and Nagar Haveli and Daman and Diu	1
Uttar Pradesh	308
Uttarakhand	43
West Bengal	177
Grand Total	3448

Operational charging stations under FAME-I:

Sl. No.	Name of State/ UT	Operational Charging stations Under FAME-I
1.	Telangana	57
2.	Jharkhand	30
3.	Goa	30
4.	Karnataka	65
5.	Himachal Pradesh	9
6.	Uttar Pradesh	16
7.	Rajasthan	49
8.	Delhi	94
9.	Chandigarh UT	48
10.	Delhi-Jaipur- Agra Highway	31
11.	Mumbai-Pune Expressway	17
12.	Jaipur- Delhi Highway	9
13.	Delhi- Chandigarh Highway	24
Total		479

Operational charging stations under FAME-II:

sl no	State/UT	City	Operational Charging stations Under FAME-II
1	Delhi	Delhi	15
2	Maharashtra	Navi Mumbai	1
3		Nagpur	7
4	Tamil Nadu	Chennai	8
5	Kerala	Thrissur	8
6		Ernakulum	6
7		Kannur	2
8	Gujarat	Ahmedabad	2
9	Karnataka	Bangalore	1
10	Madhya Pradesh	Indore	2
11	Rajasthan	Jaipur	1
Total			53
